

**IN THE INCOME TAX APPELLATE TRIBUNAL
DIVISION BENCH, "A" CHANDIGARH**

**BEFORE MRS. ANNAPURNA GUPTA, ACCOUNTANT MEMBER &
SHRI R.L NEGI, JUDICIAL MEMBER**

आयकर अपीलसं./ITA No. 322/Chd/2016

निर्धारण वर्ष / Assessment Year :2011-12

Mr. Devinder Singh Pannu, House No. 92, Sector 9-A Chandigarh	बनाम	The ITO, Ward 1 (3), Chandigarh
स्थायीलेखासं./PAN NO: ACZPP7630E		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

Hearing through video Conferencing

निर्धारितीकीओरसे/Assessee by : Shri Vineet Krishan, Advocate
राजस्वकीओरसे/ Revenue by : Shri Meenakshi Vohra, Addl. CIT

सुनवाईकीतारीख/Date of Hearing : 01.02.2021
उदघोषणाकीतारीख/Date of Pronouncement : 01. 02.2021

आदेश/Order

Per R.L. Negi, Judicial Member:

The assessee has filed the captioned appeal against the order dated 29.01.2016 passed by the Commissioner of Income Tax (Appeals)-1, Chandigarh [(for short 'the CIT(A)], pertaining to the assessment year 2011-12 vide which the Ld. CIT(A) has dismissed the appeal of the assessee filed against the assessment order passed u/s 143(3) of the Income Tax Act, 1961 (for short 'the Act').

2. At the outset, Ld. Counsel for the assessee submitted that the assessee has opted to settle the issues in the said appeal under the

provisions of 'Vivad Se Vishwas Scheme 2020'. The Ld. Counsel further submitted that an application for withdrawal of the said appeal has already been filed. Hence, the same may be allowed and the assessee may be permitted to withdraw the said appeal.

3. The Ld. Departmental Representative did not oppose the application filed by the assessee.

4. In view of the submissions made by the Ld. Counsel for the assessee, we allow the application filed by the assessee and accordingly dismiss the appeal as withdrawn.

Order pronounced on 01.02.2021.

Sd/-
(ANNAPURA GUPTA)
Accountant Member
Dated : 01.02. 2021
"आर.के."

Sd/-
(R.L.NEGI)
Judicial Member

आदेशकीप्रतिलिपिअग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त/ CIT
4. आयकरआयुक्त (अपील)/ The CIT(A)
5. विभागीयप्रतिनिधि, आयकरअपीलीयआधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्डफाईल/ Guard File

आदेशानुसार/ By order,
सहायकपंजीकार/ Assistant Registrar